HIGH COURT OF MANIPUR AT IMPHAL

ORDER Imphal, the 4th September, 2025

No. HCM/MJS/T-1/92-Estt./18638: In the interest of better administration of District Courts and in view of establishment of the District & Sessions Court, Chandel vide Notification No. 4/21/2023-Judl/L(CDL)/e-file No. Judl-2/76/2025-SEC-LAW dt. 03rd September, 2025 issued by the Law & Legislative Affairs Department, Government of Manipur, the High Court of Manipur is pleased to order the transfer, posting and assignment of additional charge in respect of the following Manipur Judicial Service Officer as under:

SI. No.	Name of the Judicial Officer	Present Posting	New Posting	Additional Charge
(1)	(11)	(111)	(IV)	(V)
1.	Smt. Binny Ngangom	Judge, Family Court, Manipur	District & Sessions Judge, Chandel	Judge, Family Court, Manipur

The handing and taking over shall proceed as follows:

1. Smt. Binny Ngangom, on being transferred, shall take self-charge of District & Sessions Judge, Chandel on or before 06th September, 2025.

By Order etc.,

Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.

- 4. The Advocate General, Manipur.
- 5. The Accountant General (A&E), Manipur, Imphal.
- 6. The Commissioner (Law), Government of Manipur.
- 7. The Secretary (Judicial), Government of Manipur.
- 8. All the District & Sessions Judges/Judges, Family Courts/Judges, NDPS/NDPS(FTC)/Special Judges/Presiding Officers/Addl. District & Sessions Judges(FTC)/ Member Secretary, MASLSA/Addl. Sessions Judge (FTC) CAW/Secretary, HCLSC.
- 9. All Registrars, High Court of Manipur.
- 10. Director of Prosecution, Manipur.
- 11. Government Advocate, High Court of Manipur.
- 12. Deputy Solicitor General of India, High Court of Manipur.
- 13. President, High Court Bar Association, Manipur.
- 14. President, All Manipur Bar Association.
- 15. President, Chandel District Bar Association.
- 16. The Director, Management Information System (MIS), Govt. of Manipur.
- 17. The Joint Director, Manipur Judicial Academy.
- 18. The Joint Registrar (Judl. & Bench)/(Admn.PM & P), High Court of Manipur.
- 19. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)/Addl. Member Secretary, MASLSA/Secretary, DLSAs.
- 20. All JMFCs/Civil Judges (Jr. Divn.)/Deputy Member Secretary, MASLSA/Principal Magistrate, JJBs/AO, Imphal East.
- 21. All the Deputy Registrars, High Court of Manipur.
- 22. / Person concerned.
- 28. The System Analyst, High Court of Manipur for uploading the same in official website of this Registry.
- 24. The Superintendent (Estt. II), High Court of Manipur.
- 25. The Guard File/ Notice Board/ Concerned File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR